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			Nar	me of the Corporate Debtor:	Winda s Auto Peio	te Limited: Date	Annexure-5	of Liqui lation, 00 12	22024: List of Stabah	olders as one	07-02-2025			
			Ivai		List of Operational			or Enquiration: 09-12	-2024; LIST OF STAKEN	oluers as on:		Amount in ₹)		
SI No	Details of Claimant		I	Details of Claims received	Details of claims admitted						Amount of any		Amoun: of	Paging
	Department	Government	Date of receipt	Amount Claimed	Amount Admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	whether lien/ attachment removed? (Yes/ No)	% share in to al amount of cla ms admitted	Amount of contingent claim	mutual dues that may be set off	Amount of claim rejected	clain under verification	Remarks, if any
	Maharashtra State G xods and Service Tax D :partment (Pune)	State	20-12-2024	5,89,53,515.00	5 89,53,515.00	Unsecured	0	NA	1 37%	0	0	-	0	NA
	Income Tax Department	Centra	21-07-2023	31,21,480.00	31,21,480.00	Unsecured	0	NA	0 07%	0	0		0	Claims submitted during CIRFaccepted as per Reg 12 (2)(C) of IBBI Liquidation Regulations 2016
	Commercial Tax O ficer Circle, Pithampur (MP)	State	30-12-2024	1,23,82,000.00	1 23,82,000.00	Unsecured	0	NA	0 29%	0	0		0	NA
	Commercial Tax O'ficer and Additional Tehsilar, Mandideep (M. P.)	State	25-08-2023	5,04,23,951.00	5 04,23,951.00	Unsecured	0	NA	1 17%	0	0		0	Claims submitted during CIRF accepted as per Reg 12 (2)(C) of IBBI Liquidation Regulations 2016
	PCMC, Pune	State	17-08-2023	29,86,595.00	27,66,333.00	Unsecured	0	NA	0 06%	0	0	2,20,262.00	0	Claims subnitted during CIRPaccepted as per Reg 12 (2)(C) of IBBI Liquidation Regulations 2016
	Employees Provident Fund Organisation, Regional Office - Dehradun, Uttrakhand	State	16-05-2023	12,95,672.00	12,95,672.00	Unsecured	0	NA	0 03%	0	0		0	Claims subnitted during CIRFaccepted as per Reg 12 (2)(C) of IBBI Liquidation Regulations2016
	Employees Provident Fund Organisation, Pune	State	11-07-2023	16,79,267.00	16,79,267.00	Unsecured	0	NA	0 04%	0	0	•	0	Claims subnitted during CIRFaccepted as per Reg 12 (2)(C) of IBBI Liquidation Regulations 2016
	Employees Provident Fund Organisation, Pitampura, Dhar, MP	State	19-12-2024	99,92,187.00	99,92,187.00	Unsecured	0	NA	0 23%	0	0	For, W	o indals Au	NA to Private Limite iquidation)

Authorised Signatory
Liquidator

9	Employee State Insurance Corporation Sub Regional Office Pune	State	10-01-2025	17,31,659.00		Unsecured.	0	NA	NA	17,31,659.00		
	Total		to the second	14,25,66,326.00	14 06,14,405.00				3.26% 0	0 19,51,921.00	0	

For, Windals Auto Private Limited
(Under Liquidation)

Authorised Signatory
Liquidator